

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
DIVISION BENCH
COURT - I

ITEM No. 11 – Rst.A/11(AHM)2024
In
C.P.(IB)/211(AHM)2022

Proceedings under Section 9 IBC

IN THE MATTER OF:

H.S.Power Projects Pvt Ltd
V/s
Dakshin Gujarat Vij Company Ltd

.....Applicant

.....Respondent

Order delivered on 24/04/2024

Coram:

Mr. Shammi Khan, Hon'ble Member(J)
Mr. Sameer Kakar, Hon'ble Member(T)

PRESENT:

For the Applicant : None
For the Respondent : Ms. Misha Mehta, Advocate

ORDER

None is present for the applicant. However, there is a leave note circulated by the learned Counsel for the applicant diarised as 840 dated 24.04.2024, due to some medical treatment not available to attend the Court.

Accordingly matter stands adjourned to 10.05.2024.

-Sd-

SAMEER KAKAR
MEMBER (TECHNICAL)

-Sd-

SHAMMI KHAN
MEMBER (JUDICIAL)